

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 133
Appeal No. 1206/252/ND/2018**

Under Section: 252

In the matter of:

Nextgen Bhumiestates Pvt. Ltd.

....**Appellant**

Vs.

ROC & Another.

....**Respondent**

Order delivered on 14.10.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant	:	
For the ROC	:	Mr. M. Yadubhushana Rao, AROC
For the IT	:	Mr. Tushar Gupta, Jr. St. Counsel Mr. Sumit Kumar Mishra, Adv.

ORDER

Due to holding Special Principal Bench and paucity of time, matter is adjourned to 07.11.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh